

**RESUME OF WORK DONE BY LOK SABHA**

(THIRTEENTH LOK SABHA- THIRD SESSION, 2000)  
(23rd February to 17th May, 2000)

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**P R E F A C E**

This Publication contains a brief resume of work done in the Thirteenth Lok Sabha during the Third Session, i.e. from 23rd February to 17th May, 2000.

**G.C.MALHOTRA**  
Secretary-General

## 1. DURATION OF SESSION

Date of Commencement - @ 23  
February, 2000

Date of Adjournment *sine die* - \*  
17 May, 2000\*\*

Date of Prorogation - 23 May,  
2000

Total Number of days of Session -  
85 days

Number of actual sittings - 38  
days

Number of hours of sittings - 209  
hours 34 mts.

@ The first sitting commenced with  
the playing of National Anthem

\* In order to enable Standing  
Committees to consider Demands  
for Grants, the House was  
adjourned on 16.3.2000 to meet again  
on 17.4.2000.

\*\* The last sitting ended with the  
playing of National Song.

## 2. ADJOURNMENT MOTION (Brought before the House)

Sl. No.	Subject	Name of the Members who had tabled notices	Date on which brought before the House	Time Taken H-M	Remarks
1.	Failure of the Government to get the Gujarat Government's	Shri Vilas Muttemwar	25.2.2000	1-05	After hearing

	order withdrawn for lifting the ban on government employees form joint RSS.	Shri Madhav Rao Scindia (2 notices) Shri G. M. Banatwalla (2 notices) Shri Basudeb Acharia (2 notices) Shri P.C. Thomas			members, the Speaker withheld his consent to the motion.
2.	Sharp increase in prices of commodities like LPG, kerosene, diesel, urea and the items for those below poverty line, distributed through the Pubic Distribution System.	Smt. Sonia Gandhi Shri N. N. Krishnadas Shri Varkala Radhakrishnan Shri P.H. Pandian Shri Basudeb Acharia Shri Kamal Nath Shri Madhavrao Scindia Shri Subodh Ray Shri Rup Chand Pal Shri E. Ahamed	17.4.2000	0-23	-do-
3.	Killing of innocent Sikhs in Jammu & Kashmir	Shri Mulayam Singh Yadav Dr. Raghuvansh Prasad Singh			Speaker withheld his consent to the moving of adjournment motion as the matters could be raised during the discussion on the Motion of Thanks on the President's Address
4.	Police action on the students in the campus of Jamia Millia Islamia University	Shri G.M. Banatwalla	17.4.2000	0-01	

### 3. BILLS

#### (I) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying	Date of discussion	Time Taken	No. of amend-	No. of amend-	Progress/Remarks
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			on the Table in case of Bill passed by Rajya Sabha	in Lok Sabha	H-M	ments tabled	ment carried	
1.	The Mizoram University Bill, 1999 as passed by Rajya Sabha	-	23.3.2000	16.3.2000 (Consideration and passing)	0-51	4	2	Passed as amended.
2.	The Protection of Plant Varieties and Farmers' Rights Bill, 1999	14.12.1999 (Earlier session)	-	24.2.2000 (Motion for extension of time for presentation of the Report of the Joint Committee  11.5.2000(Motion for further extension of time for presentation of the Report of the Joint Committee)	0-01  0-01	-	-	(i) Motion for extension of time for presentation of the Report of the Joint Committee upto the last day of the last week of the Budget Session, 2000, adopted. (ii) Motion for further extension of time for presentation of the Report of the joint Committee upto the last day of the last week of the Monsoon Session, 2000, adopted.
3.	The Central Vigilance Commission Bill, 1999	2.12.1999 (Earlier Session)	-	24.2.2000 (Motion for extension of time for presentation of the Report of the Joint Committee)  15.5.2000 (Motion for extension of time for presentation of the Report of the Joint Committee)	0-01  0-01	-	-	(i) Motion for extension of time for presentation of Report of the Joint Committee upto the last day of the Budget Session, 2000 adopted.  (ii) Motion for extension of time for presentation of Report of the Joint

								Committee upto the last day of the Monsoon Session, 2000 adopted.
4.	The Energy Conservation Bill, 2000	24.2.2000	-	-	-	-	-	Pending
5.	The Coffee (Amendment) Bill 2000	25.2.2000	-	-	-	-	-	Pending
6.	The Finance Bill, 2000	29.2.2000	-	3.5.2000 4.5.2000 (Consideration and passing)	10-19	54	42	Passed , as amended
7.	The Essential Commodities (Amendment) Bill, 2000	8.3.2000	-	-	-	-	-	Pending
8.	The Indian Companies (Foreign Interests) and the Companies (Temporary Restrictions on Dividends) Repeal Bill, 2000	9.3.2000 (Motion for leave to introduce the Bill moved on 8.3.2000)	-	10.5.2000 (Consideration and passing)	0-12	-	-	Passed
9.	The Recovery of Debts Due to Banks and Financial Institutions (Amendment) Bill, 2000	9.3.2000	-	13.3.2000 (Consideration and passing)	2-24	1	-	Passed
10.	The Telecom Regulatory Authority of India (Amendment) Bill, 2000	9.3.2000	-	13.3.2000 (Consideration and passing)	3-16	16	2	Passed, as amended
11.	The Constitution (Eighty-ninth Amendment) Bill, 2000	9.3.2000	-	9.5.2000 (Consideration and passing)	3-10	7	1	Passed as amended
12.	The Appropriation (Railways) Vote on Account Bill, 2000	15.3.2000	-	15.3.2000 (Consideration and passing)	0-02	-	-	Passed
13.	The Appropriation	15.3.2000	-	15.3.2000 (Consideration	0-02	-	-	Passed

	(Railways) Bill, 2000			and passing)				
14.	The Appropriation (Vote on Account) Bill, 2000	16.3.2000	-	16.3.2000 (Consideration and passing)	0-02	-	-	Passed
15.	The Appropriation Bill, 2000	16.3.2000	-	16.3.2000 (Consideration and passing)	0-02	-	-	Passed
16.	The Small Industries Development Bank of India (Amendment) Bill, 1999 as returned by Rajya Sabha	17.12.1999 (Earlier Session)	1.3.2000 (As returned by Rajya Sabha with amendments)	16.3.2000 (Consideration of amendments made by Rajya Sabha)	0-03	-	-	Amendments made by Rajya Sabha in the Bill, as passed by Lok Sabha were considered and agreed to by Lok Sabha
17.	The Cotton Cloth (Repeal) Bill, 2000	18.4.2000	-	5.5.2000 (Consideration and passing)	0-32	-	-	Passed
18.	The Cotton Textiles Cess (Repeal) Bill, 2000	18.4.2000	-	5.5.2000 (Consideration and passing)	0-18	-	-	Passed
19.	The Food Corporations (Amendment) Bill 2000., as passed by Rajya Sabha	-	19.4.2000	8.5.2000 (Consideration and passing)	2-32	-	-	Passed
20.	The Sugarcane Control (Additional Powers) Repeal Bill, 2000, as passed by Rajya Sabha	-	19.4.2000	8.5.2000 (Consideration and passing)	0-23	-	-	Passed
21.	The Appropriation (Railways) No. 2 Bill, 2000	19.4.2000	-	19.4.2000 (Consideration and passing)	0-02	-	-	Passed
22.	The President's Emoluments and Pension (Amendment) Bill, 2000	20.4.2000	-	28.4.2000 (Consideration and passing)	0-04	-	-	Passed
23.	The Designs Bill, 1999, as passed	-	21.12.1999	20.4.2000 28.4.2000	1-35	13	2	Passed, as amended

	by Rajya Sabha			(Consideration and passing)				
24.	The Insecticides (Amendment) Bill, 2000	24.4.2000	-	8.5.2000 (Consideration and passing)	2-13	-	-	Passed
25.	The Direct-tax Laws (Miscellaneous) Repeal Bill, 2000	24.4.2000	-	10.5.2000 (Consideration and passing)	0-40	-	-	Passed
26.	The Rehabilitation Council of India (Amendment) Bill, 2000	2.5.2000	-	-	-	-	-	Pending
27.	The Appropriation (No.2) Bill,2000	2.5.2000	-	2.5.2000 (Consideration and passing)	0-02	-	-	Passed
28.	The Motor Vehicles (Amendment) Bill, 2000	4.5.2000	-	-	-	-	-	Pending
29.	The Constitution (Ninetieth Amendment) Bill, 2000	8.5.2000	-	9.5.2000 10.5.2000 (Consideration and passing)	6-20	11	1	Passed, as amended
30.	The National Housing Bank (Amendment) Bill, 2000, as passed by Rajya Sabha	-	10.5.2000	16.5.2000 17.5.2000 (Consideration and passing)	1-23	6	-	Passed
31.	The Major Port Trusts (Amendment) Bill, 2000, as passed by Rajya Sabha	-	10.5.2000	16.5.2000 17.5.2000 (Consideration and passing)	2-06	6	-	Passed
32.	The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 2000	12.5.2000	-	16.5.2000 (Consideration and passing)	0-02	-	-	Passed
33.	The Biological Diversity Bill, 2000	15.5.2000	-	-	-	-	-	Pending
34.	The Iron and Steel Companies (Amalgamation	15.5.2000	-	-	-	-	-	Pending



	and Takeover Laws) Repeal Bill, 2000							
35.	The Leaders and Chief Whips of Recognised Parties and Groups in Parliament (Facilities) Amendment Bill, 2000	15.5.2000	-	16.5.2000 (Consideration and passing)	0-02	-	-	Passed
36.	The Information Technology Bill, 1999	16.12.1999 (Earlier Session)	-	15.5.2000 16.5.2000 (Consideration and passing)	4-48	41	34	Passed, as amended
37.	The Semiconductor Integrated Circuits Layout Design Bill, 1999 as passed by Rajya Sabha	-	15.5.2000	-	-	-	-	Pending

### SUMMARY

1. Bills pending at the end of the last Session - 8
2. Bills introduced - 26
3. Bills opposed at introduction stage - 2
4. Bills passed by Rajya Sabha and laid on the Table - 6
5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments - 2
6. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha - 1
7. Bills passed - 27
8. Bills negatived - Nil
9. Bills withdrawn - Nil
10. Bills -part discussed - Nil
11. Motions for adjournment of debate on the Bills adopted - Nil
12. Bills referred to Select Committee - Nil
13. Bills referred to Joint Committee - Nil
14. Bills reported by Select Committee - Nil

15. Bills reported by Joint Committee - Nil
16. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha - Nil
17. Bills referred to Standing Committee by Chairman/Speaker - 7
18. Bills reported by Standing Committees - 5
19. Bills pending at the end of Third Session of Thirteenth Lok Sabha -14

(ii) Bills Referred to the Standing Committee and Presentation/Laying of Reports thereof

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/ Rajya Sabha	Referred by Speaker/ Chairman	Name of the Committee/ Date of reference	Date of presentation/ laying of Reports	Remarks
1.	The Energy Conservation Bill, 2000	24.2.2000 (L.S.)	Speaker	Energy (25.2.2000)	-	Pending with the Committee
2.	The Rehabilitation Council of India (Amendment) Bill, 2000	2.5.2000 (L.S.)	Speaker	Labour and Welfare (3.5.2000)	-	Pending with the Committee
3.	The Biological Diversity Bill, 2000	15.5.2000 (L.S.)	Chairman	Science and Technology, Environment and Forests (28.6.2000)	-	Pending in Lok Sabha
4.	The Aquaculture Authority Bill, 2000	28.2.2000 (R.S.)	Speaker	Agriculture (6.3.2000)	-	Pending in Rajya Sabha
5.	The Delhi University Bill, 2000	18.4.2000 (R.S.)	Chairman	Human Resouce Development (25.4.2000)	-	Pending in Rajya Sabha
6.	The Coal Mines (Nationalisation) Amendment Bill, 2000	24.4.2000	Chairman	Industry (1.5.2000)	-	Pending in Rajya Sabha
7.	The Trade Unions (Amendment) Bill, 2000	28.4.2000	Speaker	Labour and Welfare (8.5.2000)	-	Pending in Rajya Sabha
8.	The Semi Conductor Integrated Circuits Layout Design Bill, 1999	20.12.1999 (R.S.)	Chairman	Science and Technology Environment and Forests (21.1.2000)	1.3.2000	Pending in Lok Sabha
9.	The Foreigners (Amendment) Bill, 1999	28.7.1999 (R.S.)	Chairman	Home Affairs (28.7.1998)	15.3.2000	Pending in Rajya Sabha

10.	The Explosive Substances (Amendment) Bill, 1999	23.12.1999 (R.S.)	Chairman	Home Affairs (14.1.2000)	15.3.2000	Pending in Rajya Sabha
11.	The Army and Air Force (Disposal of Private Property) Amendment Bill, 1999	25.2.1999 (R.S.)	Speaker	Defence (15.2.2000)	10.5.2000	Pending in Rajya Sabha
12.	The Information Technology Bill, 2000	16.12.1999 (R.S.)	Chairman	Science and Technology, Environment and Forests	12.5.2000	Passed

## (iii) Private Members' Bills

Sl. No	Title of the Bill and member-in-charge	Date of introduction	Date(s) of laying on the Table (in the case Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time Taken H-M	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	The Prevention of Insults to National Honour (Amendment) Bill, 1999(Amendment of section 3) by Shri Kirit Somaiya, M.P.	25.2.2000	-	-	-	-	-	Pending
2.	The Constitution (Scheduled Tribes) Order (Amendment of the Schedule) by Shri Bir Singh Mahato, M.P.	25.2.2000	-	-	-	-	-	Pending
3.	The Special Educational Facilities (For Children of Parents Living Below Poverty Line) Bill, 1999 by Shri Bir Singh Mahato, M.P.	25.2.2000	-	-	-	-	-	Pending
4.	The Compulsory Military Training Bill, 2000 by Shri Vilas Muttemwar, M.P.	25.2.2000	-	-	-	-	-	Pending
5.	The Rag picking and Other	25.2.2000	-	-	-	-	-	Pending

	Vagabond Street Children (Rehabilitation and Welfare) Bill, 2000 by Shri Vilas Muttemwar, M.P.							
6.	The Cinematograph (Amendment) Bill, 2000 (Substitution of new section for section 3, etc.) by Shri Vilas Muttemwar	25.2.2000	-	-	-	-	-	Pending
7.	The Abolition of Begging Bill, 2000 by Shri Ramdas Athawale, M.P.	25.2.2000	-	-	-	-	-	Pending
8.	The Uniform Education Bill, 2000 by Shri Ramdas Athawale, M.P.	25.2.2000	-	-	-	-	-	Pending
9.	The Scheduled Castes and the Scheduled Tribes (Reservation of Vacancies in Posts and Services ) Bill, 2000 by Shri Ramdas Athawale, M.P.	25.2.2000	-	-	-	-	-	Pending
10.	The Eradication of Unemployment Bill, 2000 by Shri Ramdas Athawale, M.P.	25.2.2000	-	-	-	-	-	Pending
11.	The Cable Television Networks (Regulation) Amendment Bill, 2000 (Amendment of sections 5 and 6), by Shri Kirit Somaiya, M.P.	25.2.2000	-	-	-	-	-	Pending
12.	The Securities and Exchange Board OF India (Amendment) Bill, 2000 (Amendment of section 4), by Shri Kirit Somaiya, M.P.	25.2.2000	-	-	-	-	-	Pending
13	The Scheduled Castes and the Scheduled Tribes (Reservation in Educational Institutions) Bill, 2000 by Shri Pravin Rashtrapal, M.P.	25.2.2000	-	-	0-10 minutes taken on introduction of Bill From Sl. Nos. 1 to 13	-	-	Pending
14.	The Terrorist and Disruptive Activities (Prevention) (Withdrawal)	3.12.1999	-	17.12.1999 (Second	2-06 (excluding 1 hour and	-	-	Withdrawn by leave

	of Legal Proceedings) Bill, 1999 by Shri G.M. Banatwalla, M.P.			Session) 25.2.2000	22 minutes taken during 2nd session			of the House
15.	The Representation of the People(Amendment) Bill 1999 (Insertion of new sections 26A and 26B) byDr. Raghuvansh Prasad Singh, M.P.	17.12.1999	-	25.2.2000 20.4.2000 5.5.2000	3-55	-	-	Withdrawn by leave of the House
16.	The Indian Citizens Abroad (Voting Right at Elections) Bill, 1999 by Shri E. Ahamed, M.P.	20.4.2000	-	-	-	-	-	Pending
17.	The Unorganised Labour Welfare Fund Bill, 1999 by Shri E. Ahamed, M.P.	20.4.2000	-	-	-	-	-	Pending
18.	The Constitution (Amendment) Bill, 2000 (Amendment of article 16, etc.) by Shri Pravin Rashtrapal, M.P.	20.4.2000	-	-	-	-	-	Pending
19.	The Scheduled Castes and the Scheduled Tribes (Reservation in Services) Bill, 2000 by Shri Pravin Rashtrapal, M.P.	20.4.2000	-	-	-	-	-	Pending
20.	The Constitution (Amendment) Bill, 2000 (Amendment of the Eighth Schedule) by Shri Basudeb Acharia, M.P.	20.4.2000	-	-	-	-	-	Pending
21.	The Constitution (Amendment) Bill, 2000 (Amendment of articles 81 and 170) by Shri G.M. Banatwalla, M.P.	20.4.2000	-	-	-	-	-	Pending
22.	The Jamia Millia Islamia (Amendment) Bill, 2000 (Amendment of the Long Title, etc.) by Shri G.M. Banatwalla, M.P.	20.4.2000	-	-	-	-	-	Pending
23.	The Constitution (Amendment) Bill, 2000 (Amendment of article 15, etc.) by Shri G.M. Banatwalla, M.P.	20.4.2000	-	-	-	-	-	Pending
24.	The Constitution (Amendment) Bill, 2000	20.4.2000	-	-	-	-	-	Pending

	(Amendment of article 19, etc.) by Shri G.M. Banatwalla, M.P.							
25.	The Backward Areas Development Board Bill, 2000 by Shri Subodh Mohite, M.P.	20.2.2000	-	-	-	-	-	Pending
26.	The Freedom of Information Bill, 2000 by Shri Subodh Mohite, M.P.	20.4.2000	-	-	-	-	-	Pending
27.	The Code of Criminal Procedure (Amendment) Bill, 2000 (Amendment of section 2, etc.) by Shri Subodh Mohite, M.P.	20.4.2000	-	-	-	-	-	Pending
28.	The All-India Services (Amendment) Bill, 2000 (Insertion of new sections 2B to 21) by Shri Subodh Mohite, M.P.	20.4.2000	-	-	-	-	-	Pending
29.	The Prohibition of Cow Slaughter Bill, 2000 by Shri U.V. Krishnam Raju, M.P.	20.4.2000	-	-	-	-	-	Pending
30.	The Constitution (Amendment) Bill, 2000 (Insertion of new articles 293A and 293B) by Shri Vijay Goel, M.P.	20.4.2000	-	-	-	-	-	Pending
31.	The Population Control Bill, 2000 by Shri U.V. Krishnam Raju, M.P.	30.4.2000	-	-	-	-	-	Pending
32.	The Population Control Bill, 2000 by Shri Y.S. Vivekananda Reddy, M.P.	20.4.2000	-	-	-	-	-	Pending
33.	The Agricultural Produce (Remunerative Support Prices and Miscellaneous Provisions) Bill, 2000 by Shri G.S. Basvaraj	20.4.2000	-	-	-	-	-	Pending
34.	The Constitution (Amendment) Bill, 2000 (Insertion of new articles 151A and 151D) by Shri G.S. Basvaraj	20.4.2000	-	-	-	-	-	Pending
35.	The Abolition of Begging Bill, 2000 by Shri G.S. Basvaraj, M.P.	20.4.2000	-	-	-	-	-	Pending
36.	The Code of Criminal Procedure (Amendment) Bill, 2000 (Amendment of	20.4.2000	-	-	-	-	-	Pending

	section 320 ,etc.) by Shri A.P. Jitendra Reddy, M.P.							
37.	The Cine Workers' Welfare Bill, 2000 by Shri U.V. Krishnam Raju, M.P.	20.4.2000	-	-	-	-	-	Pending
38.	The High Court of Andhra Pradesh (Establishment of a Permanent Bench at Visakhapatnam) Bill, 2000 by Shri U.V. Krishnam Raju, M.P.	20.4.2000	-	-	-	-	-	Pending
39.	The Representation of the People (Amendment) Bill, 2000 (Amendment of sections 29A and 29B) Smt. Krishna Bose, M.P.	20.4.2000	-	-	-	-	-	Pending
40.	The Prohibition of Publication of Pre-Election Survey Bill, 2000 by Dr. Raghuvansh Prasad Singh, M.P.	20.4.2000	-	-	-	-	-	Pending
41.	The Prevention of Corruption (Establishment of a Commission) Bill, 2000 by Dr. Raghuvansh Prasad Singh, M.P.	20.4.2000	-	-	-	-	-	Pending
42.	The Representation of the People (Amendment) Bill, 2000 (Amendment of section 11A) by Shri Anant Gangaram Geete, M.P.	20.4.2000	-	-	-	-	-	Pending
43.	The Constitution (Amendment) Bill, 2000 (Amendment of the Sixth Schedule) by Dr. (Col.) Dhani Ram Shandil, M.P.	20.4.2000	-	-	-	-	-	Pending
44.	The Code of Criminal Procedure (Amendment) Bill, 2000 (Amendment of section 167, etc.) by Dr. (Col.) Dhani Ram Shandil, M.P.	20.4.2000	-	-	-	-	-	Pending
45.	The Constitution (Amendment) Bill, 2000 (Insertion of new article 371J) by Dr. (Col) Dhani Ram Shandil, M.P.	20.4.2000	-	-	-	-	-	Pending
46.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2000 (Amendment of the	20.4.2000	-	-	-	-	-	Pending

	Schedule) by Dr. (Col) Dhani Ram Shandil, M.P.							
47.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2000 (Amendment of the Schedule) by Paban Singh Ghatowar, M.P.	20.4.2000	-	-	-	-	-	Pending
48.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2000 (Amendment of the Schedule) by Shri Madhab Rajbangshi, M.P.	20.4.2000	-	-	-	-	-	Pending
49.	The Constitution (Amendment) Bill, 2000 (Substitution of new Schedule for Tenth Schedule) by Shri Kirit Somaiya, M.P.	20.4.2000	-	-	-	-	-	Pending
50.	The Constitution (Amendment) Bill, 2000 (Substitution of new article for article 120, etc.) by Dr. A.D.K. Jeyaseelan, M.P.	20.4.2000	-	-	-	-	-	Pending
51.	The Constitution (Amendment) Bill, 2000 (Amendment of articles 15 and 16) by Dr. A.D.K. Jeyaseelan, M.P.	20.4.2000	-	-	-	-	-	Pending
52.	The Widows' Protection Bill 2000 by Dr. A.D.K. Jeyaseelan, M.P.	20.4.2000	-	-	-	-	-	Pending
53.	The Constitution (Amendment) Bill, 2000 (Insertion of new articles 16A and 29A) by Shri P.C. Thomas, M.P.	20.4.2000	-	-	-	-	-	Pending
54.	The Indian Penal Code (Amendment) Bill, 2000 (Amendment of section 21) by Shri Ramesh Chennithala, M.P.	20.4.2000	-	-	-	-	-	Pending
55.	The Chief Election Commissioner and Other Election Commissioners (Conditions of Service) (Amendment) Bill, 2000 (Amendment of section 10) by Shri Ramesh Chennithala, M.P.	20.4.2000	-	-	0-33 minutes taken on introduction of Bills from Sl. No. 16 to 55	-	-	Pending



56.	The Constitution (Amendment) Bill, 2000 (Amendment of the Eighth Schedule) by Shri Prabhunath Singh, M.P.	5.5.2000	-	-	-	-	-	Pending
57.	The Alternate Fuel Resources Board Bill, 2000 by Shri Annasaheb M.K. Patil, M.P.	5.5.2000	-	-	-	-	-	Pending
58.	The Constitution (Amendment) Bill, 2000 (Amendment of article 16, etc.) by Shri Sushil Kumar Shinde, M.P.	5.5.2000	-	-	-	-	-	Pending
59.	The National Capital Territory of Delhi (Development) Bill, 2000 by Shri Sahib Singh Verma, M.P.	5.5.2000	-	-	-	-	-	Pending
60.	The Special Educational Facilities (For Children of Parents Living in Rural Areas) Bill, 2000 by Shri G. Putta Swamy Gowda, M.P.	5.5.2000	-	-	-	-	-	Pending
61.	The Constitution (Amendment) Bill, 2000 (Amendment of article 85) by Shri Vilas Muttemwar, M.P.	5.5.2000	-	-	-	-	-	Pending
62.	The Public Employment (Recruitment) Bill, 2000 by Shri Anant Gangaram Geete, M.P.	5.5.2000	-	-	0-05 minutes taken on introduction of Bills from Sl. No. 56 - 62	-	-	Pending
63.	The Nationalisation of Inter-State Rivers Bill, 1999 by Shri Vaiko, M.P.	17.12.1999	-	5.5.2000 (Consideration)	0-20	-	-	Discussion on the motion for consideration not concluded. Pending

## SUMMARY

1. Bills pending at the end of the last session - 48
2. Bills introduced - 60

3. Bills withdrawn - 2
4. Bills negatived - Nil
5. Bills removed from the Register of Pending Bills - Nil
6. Bills part-discussed - 1
7. Bills pending at the end of the Session- 106

#### 4. CALLING ATTENTION

Sl No.	Subject	Name of member who called attention	Name of Minister Date when taken up	Time Taken H-M
1.	Situation arising out of disproportionate representation from certain States in recruitment of constables for the Central Para Military Forces and steps taken by the Government in regard thereto.	Shri N. Janardhana Reddy	<u>Shri L.K. Advani</u> 12.5.2000	0-12
2.	Difficulties being faced by the farmers due to Central Government policies regarding agriculture sector specially in terms of credit support prices and steps taken by the Government in regard thereto.	Shri M.V.V.S. Murthi	<u>Shri Sundar Lal Patwa</u> 16.5.2000	0-26
3.	Situation arising out of closure of some units of Hindustan Fertilizers Corporation and Fertilizer Corporation of India and non-recovery of the subsidy overdrawn by certain fertilizer companies and steps taken by the Government in regard thereto.	Shri Basudeb Acharia	<u>Shri Suresh Prabhu</u> 16.5.2000	0-26
4.	Problems being faced by Ex-Servicemen and steps taken by the Government in regard thereto.	Shri Ramesh Chennithala	<u>Shri George Fernanded</u> 17.5.2000	1-10
5.	Situation arising out of reported loss to small investors due to sudden crashing down of points in stock market and sanction of loans by banks against shares and steps taken by the Government in regard thereto.	Shri Kirit Somaiya	<u>Shri Yashwant Sinha</u> 17.5.2000	0-12

#### 5. COMMITTEES

##### (i) Financial Committees

Name of Committee	No. of Sittings	Duration H-M	Average percentage of attendance by members	Study Tours/ Local Visits Undertaken	<u>Reports Presented</u> Original Action taken	Remarks
Committee on	5	4-25	56%	-	*1 *3	-

Estimates							
Committee on Public Undertakings	4	3-45	50%	-	-	**3	**3 Statements re. Action on Action Taken Reports Laid
Committee on Public Accounts	9	23-00	44.8%	One Local Tour	3	3	-
	18	31-10	50.26%	1	4	9	

\*1. First Report of Estimates Committee on Action Taken by Government on the recommendations contained in their Fourth Report (12th Lok Sabha) on Ministry of Textiles - Sickness/Closure of Textile Industry.

2. Second Report of Estimates Committee on Action Taken by Government on the recommendations contained in their Second Report (12th Lok Sabha) on Ministry of Petroleum and Natural Gas-Crude Oil-Indigenous Production and Imports.

3. Third Report of Estimates Committee on Action Taken by Government on the recommendations contained in their First Report (12th Lok Sabha) on Ministry of Finance (Department of Revenue) (Central Board of Excise and Customs)-Kar Vivad Samadhan Scheme, 1998.

4. Fourth Report of Estimates Committee on Ministry of Finance (Department of Economic Affairs- Banking Division)-Role of Public Sector Banks in Self-Employment Schemes including PMRY.

## (ii) Standing Committees

Sl. No.	Name of Committee	No. of sittings	Duration H-M	Average % of attendance by members	Study Tours/ Local visits Under taken	Reports Original	Reports Presented Action Taken	Remarks
1.	Committee on Agriculture	9	20-45	47%	-	10	-	-
2.	Committee on Communications	18	32-00	43%	-	12	-	-
3	Committee on Defence	9	18-45	45.37%	-	4	-	In addition, one statement on the 7th Report was also laid on the Table of House
4.	(i) Committee on Energy (ii) Sub-Committee on	9	18-35	51%	-	-	-	-

	Committee on Energy- a] Atomic Energy b] MINES c] Power d] ATR e] Power and Hydel Power	6	5-20	41.60%	-	8	-	-
5.	Committee on External Affairs	12	19-30	44.62%	-	2	-	*
6.	Committee on Finance	11	32-20	44%	-	7	-	-
7.	Committee on Food, Civil Supplies and Public Distribution	5	20-30	43.01%	-	6	-	-
8.	Committee on Labour and Welfare	6	13-45	56.2%	-	3	2	-
9.	Committee on Petroleum and Chemicals	8	12-05	54.72%	-	6	-	-
10.	Committee on Railways	7	18-55	59.36%	-	**1	-	** On Demands for Grants-2000-2001 of the Ministry of Railways
11.	Committee on Urban and Rural Development	18	28-00	56%	-	5	8	-

\* (a) First Report of the Committee on Action Taken on the recommendations contained in the Fourth Report of the Committee (12th Lok Sabha) on Demands for Grants of the Ministry of External Affairs for 1999-2000 was presented to Lok Sabha and laid in Rajya Sabha on 15th March, 2000.

(b) Second Report of the Committee on Demands for Grants of the Ministry of External Affairs for 2000-2001 was presented to Lok Sabha and laid in Rajya Sabha on 17th April, 2000.

### (iii) Committees other than financial and Standing Committees

Sl. No.	Name of Committee	No. of sittings	Duration H_M	Average % of attendance by members	Study Tours/ Local Visits undertaken	Reports presented Original	Reports Presented Action taken	Remarks
1.	Business Advisory Committee	6	3-45	78.88%	-	5	-	-
2.	Committee of Privileges	1	0-35	73.03%	-	1	-	-
3.	Committee on	2	1-15	61.83%	-	2	-	-

	Absence of Members from the sittings of the House.							
4.	Committee on Government Assurances	5	5-45	60%	-	1	-	-
5.	Committee on Papers Laid on the Table	2	2-00	50%	-	2	-	-
6.	Committee on Petitions	3	2-35	65%	-	1	-	-
7.	Committee on Private Members Bills and Resolutions	5	4-05	57%	-	5	-	-
8.	Joint Committee on Offices of Profit	2	1-30	52%	-	1	-	-
9.	Committee on the Welfare of Scheduled Castes and Scheduled Tribes	3	5-00	47.78%	-	5	-	-
10.	Rules Committee	-	-	-	-	-	-	-
11.	(i) House Committee	2	2-30	85%				
	(ii) Sub-Committee of House Committee to look into the excess Electricity & Water Billing at MPs' Residential Areas	3	6-00	60%	-	-	-	-
12.	Committee on Subordinate Legislation	1	0-30	80%	-	-	-	-
13.	Joint Committee on Salaries and Allowances of Members of Parliament	2	3-25	66.67%	-	-	-	-
14.	General Purposes Committee	-	-	-	-	-	-	-
15.	Railway Convention Committee	2	1-30	61.11%	-	-	-	-
16.	Joint Committee on Catering in Parliament house Complex	-	-	-	-	-	-	-
17.	Joint Committee on the Protec-	3	7-45	34%	7	-	-	-

	tion of Plant Varieties Farmers' Rights Bill, 1999							
18.	Joint Committee on Central Vigilance Commission Bill, 1999	3	6-30	55.5%	-	-	-	-

## 6. DIVISIONS

Sl. No.	Date	Subject Matter	Brief question on which Division was sought	Result (Final)	Remarks
1.	9.5.2000	The Constitution (Eighty-ninth Amendment) Bill, 2000 (Amendment of article 269, substitution of new article for article 270 and Omission of article 272) moved by Shri Yashwant Sinha	On the motion for consideration of the Bill	Adopted Ayes: 365 Noes: 1 Abstn: Nil	By operating AVR machine
2.	9.5.2000	The Constitution (Eighty-ninth Amendment Bill, 2000 (Amendment of article 269, substitution of new article for 270 and Omission of article 272) moved by Shri Yashwant Sinha	On the motion for adoption of Clause 2	Adopted Ayes: 368 Noes: Nil Abstn: 1	By operating AVR machine
3.	9.5.2000	The Constitution (Eighty-ninth Amendment) Bill, 2000 (Amendment of article 269, substitution of new article for article 270 and Omission of article 272) moved by Shri Yashwant Sinha	On the motion for adoption of Clause 3	Adopted Ayes: 379 Noes: Nil Abstn: Nil	By operating AVR machine
4.	9.5.2000	The Constitution (Eighty-ninth Amendment) Bill, 2000 (Amendment of article 269, substitution of new article for article 270 and Omission of article 272) moved by Shri Yashwant Sinha	On the motion for adoption of Clause 4	Adopted Ayes: 379 Noes: Nil Abstn: Nil	By operating AVR machine
5.	9.5.2000	The Constitution (eighty-ninth Amendment) Bill, 2000 (Amendment of article 269, substitution of new article for article 270 and Omission of article 272) moved by Shri Yashwant Sinha	On the motion for passing of the Bill as amended	Adopted Ayes: 386 Noes: Nil Abstn.: Nil	By operating AVR machine
6.	10.5.2000	The Constitution (Ninetieth Amendment) Bill, 2000 (Amendment of article 16) moved by Smt. Vasundhara Raje	On the motion for consideration of the Bill	Adopted Ayes: 421 Noes: 1 Abstn.: Nil	By operating AVR machine
7.	10.5.2000	The Constitution (Ninetieth Amendment) Bill, 2000 (Amendment of	On the motion for adoption of clause 2	Adopted Ayes: 416	By operating AVR machine

		article 16) moved by Smt. Vasundhara Raje		Noes: 1 Abstn.: Nil	
8.	10.5.2000	The Constitution (Ninetieth Amendment) Bill, 2000 (Amendment of article 16) moved by Smt. Vasundhara Raje	On the motion for passing of the Bill as amended	Adopted Ayes: 423 Noes: 1 Abstn.: Nil	By operating AVR machine
9.	15.5.2000	The Iron and Steel Companies Amalgamation and Takeover Laws) Repeal Bill, 2000 moved by Shri Dilip Ray	On the motion for introduction of the Bill	Adopted Ayes: 61 Noes: 34 Abstn.: Nil	By operating AVR machine
10.	17.5.2000	The Major Port Trusts (Amendment) Bill, 2000 moved by Shri Rajnath Singh	On the motion for consideration of the Bills	Adopted Ayes: 126 Noes: 33 Abstn.: Nil	By operating AVR machine

## 7. FINANCIAL BUSINESS

Subject	Date of Presentation	Date(s) of Discussion	Time Taken
<b>Railway Budget</b>			
Budget (Railways) for 2000-2001	25.2.2000	14.3.2000 *General Discussion	11-17
Supplementary Demands for Grants in respect of Budget (Railways) for 1999-2000	9.3.2000	* Discussion and voting on Demands for Grants on Account (Railways)	
Demands for Grants ( Railways) for 2000-2001	25.2.2000	19.4.2000 *Discussion and voting	4-54
<b>General Budget</b>			11-49
Budget (General for 2000-2001)	29.2.2000	15.3.2000 * General Discussion	11-49
Supplementary Demands for Grants in respect of Budget (General) for 1999-2000	13.3.2000	*Discussion and voting on Demands for Grants on Account (General)	
		15.3.2000 *Discussion and voting on Supplementary Demands for	

		Grants (General)	
			5-51
Discussion and voting on Demands for Grants of Ministry/Department of-	25.4.2000		6-50
	26.4.2000		3-34
(1) Communications	2.5.2000		
(2) Home Affairs			
(3) Human Resource Development			
Guillotine of the Demands for Grants of the Demands for Grants of Ministries/ Departments of-			0-05
1. Agriculture			
2. Chemicals and Fertilizers	2.5.2000		
3. Civil Aviation	(at 6.05		
4. Commerce and Industry	p.m.)		
5. Culture, Youth Affairs and Sports			
6. Defence			
7. Disinvestment			
8. Environmental and Forests			
9. External Affairs			
10. Finance			
11. Consumer Affairs and Public Distribution			
12. Health and Family Welfare			
13. Heavy Industries and Public Enterprises			
14. Information and Broadcasting			
15. Information Technology			
16. Labour			
17. Law, Justice and Company Affairs			
18. Mines and Minerals			
19. Non-Conventional Energy Sources			
20. Parliamentary Affairs			



21. Personnel, Public Grievances and Pensions			
22. Petroleum and Natural Gas			
23. Planning			
24. Power			
25. Rural Development			
26. Science and Technology			
27. Small Scale Industries and Agro and Rural Industries			
28. Statistics and Programme Implementation			
29. Steel			
30. Surface Transport			
31. Textiles			
32. Tourism			
33. Tribal Affairs			
34. Urban Development			
35. Urban Employment and Poverty Alleviation			
36. Water Resources			
37. Social Justice and Empowerment			
38. Atomic Energy			
39. Ocean Development			
40. Space			
41. Rajya Sabha			
42. Lok Sabha			
43. Secretariat of Vice- President			

## 8. LEAVE OF ABSENCE

Sl. No.	Name of Member	Period for which Leave granted	Date when leave granted
1.	Shri Sunil Dutt	29.11.1999 to 23.12.1999 = 25 days 23.2.2000 to 16.3.2000 = 23 days Total=48 days	13.3.2000

2.	Shri Rajesh Ranjan	29.11.1999 to 23.12.1999 = 25 days	
3.	Smt. Nisha A. Choudhary	29.11.1999 to 23.12.1999 = 25 days 23.3.2000 to 16.3.2000 =23 days Total= 48 days	
4.	Shri Bhaskar Rao Patil Khatgaonkar	3.12.1999 to 17.12.1999 = 15 days	
5.	Shri Prabhat Samantray	9.12.1999 to 23.12.1999 =15 days	
6.	Shri Sunil Dutt	17.4.2000 to 17.5.2000 = 31 days	15.5.2000
7.	Shri Simrajit Singh Mann	17.4.2000 to 11.5.2000 = 25days	
8.	Shri S.D.N.R. Wadiyar	24.4.2000 to 17.5.2000 = 24 days	
9.	Shri Rajesh Ranjan	24.2.2000 to 16.3.2000 = 22 days and 17.4.2000 to 17.5.2000 = 31 days Total= 53 days	
10.	Smt. Nisha A. Choudhary	17.4.2000 to 17.5.2000 = 31 days	

## 9. MOTIONS

### (I) Motions under Rule 191 and 342

1. No. of notices received - 385
2. No. of motions admitted - 83
3. No. of motions discussed - Nil
4. No. of motions remained Part-discussed  
- Nil
5. Time Taken - Nil

### (ii) Motions under Rule 388 for Suspension of Rules

Sl. No.	Subject	Member who moved	Date on which	Time Taken H-M	Remarks
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			motion discussed		
1.	Suspension of clause (i) of Rule 80 of the Rules of Procedure and Conduct of Business in Lok Sabha is so far as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to Government amendment Nos. 19, 21, 24 and 36 to the Finance Bill, 2000.	Shri Yashwant Sinha	4.5.2000	0-4	Adopted
2.	Suspension of clause (i) Rule 80 of the Rules of Procedure and Conduct of Business in Lok Sabha in so far as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to Government amendment No. 26 to the Information Technology Bill, 1999.	Shri Pramod Mahajan	16.5.2000	0-1	Adopted

## 10. OATH OR AFFIRMATION

Sl. No.	Name of Member	Constituency/ State	Oath/ Affirmation	Language in which oath/ Affirmation Was made	Date of Oath/ Affirmation	Time Taken H-M
1.	Shri Rajesh Ranjan	Purnea-Bihar	Affirmation	Hindi	23.3.2000	0-01
2.	Shri Kolar Basavanagoud	Bellary-Karnataka	Oath	Kannada	28.2.2000	0-02
3.	Shri Akhilesh Yadav	Kannauj-U.P.	Oath	Hindi	29.2.2000	0-02

## 11. OBITUARY REFERENCE

Sl. No.	Name of Member	Date of Death	Date of Obituary Reference	Time Taken H-M
1.	Dr. Shanker Dayal Sharma Former President of India	26.12.99	23.02.2000	
2.	Chaudhary Hari Ram Makkasar Godara (Member 6th Lok Sabha)	11.09.99	-do-	
3.	Shri Hari Charan Soy (Member 3rd Lok Sabha)	07.10.99	-do-	
4.	Smt. Uma Roy (Member 4th Lok Sabha)	19.12.1999	-do-	
5.	Shri Jagannath Choudhary (Member 8th Lok Sabha)	31.12.1999	-do-	
6.	Shri Umed Singh Rathia (Member 5th Lok Sabha)	25.01.2000	-do-	
7.	Shri Santoshrao Gode (Member 6th Lok Sabha)	06.02.2000	-do-	0-47 Total time for sl. no.1 to 7
8.	Shri B. Rachaiah (Member 6th Lok Sabha)	14.02.2000	03.03.2000	0-03
9.	Smt. Geeta Mukherjee (Sitting Member)	04.03.2000	06.03.2000	0-50
10.	Shri Tulshidas Jadhav (Member 3rd and 4th Lok Sabha)	11.09.1999	13.03.2000	
11.	Shri Naresh Chandra Chaturvedi (Member 8th Lok Sabha)	29.11.1999	-do-	
12.	Shri Shiv Narayan Tandon (Member 1st Lok Sabha)	26.12.1999	-do-	
13.	Shri Mohendra Ngangom (Member 7th Lok Sabha)	20.02.2000	-do-	
14.	Shri Bapulal Malviya (Member 8th Lok Sabha)	29.02.2000	-do-	0-05 Total time taken for sl. no. 10 to 14
15.	Shri M.P. Swamy (Member 3rd Lok Sabha)	25.02.2000	15.03.2000	
16.	Shri K. Mallanna (Member 5th to 7th Lok Sabha)	01.03.2000	-do-	0-03 for Sl.No. 15 & 16
17.	Shri Pradyumna Bal (Member 6th Lok Sabha)	21.12.1999	16.03.2000	
18.	Shri Sakti Kumar Sarkar (Member 5th and 6th Lok Sabha)	07.01.2000	-do	0-03 for Sl.No. 17

				& 18
19.	Reference regarding massacre of 35 persons in Chittisinghpura Village, Anantnag Distt., Jammu and Kashmir	20/21.03.2000	19.04.2000	0-03
20.	Shri Chintamani Panigrahi (Member 2nd, 4th, 5th, 7th and 8th Lok Sabha)	29.04.2000	02.05.2000	0-04
21.	Shri Dahyabhai Parmar (Member 4th Lok Sabha)	03.04.2000	08.05.2000	0-02

## 12. PAPERS LAID ON THE TABLE

- (a) By Government - 1627  
 (b) By Private Members - Nil

## 13. PETITIONS

Petitions presented by Members - 5

## 14. PRESIDENT'S ADDRESS

Sl No.	Dates(s) of Discussion on motion of Thanks	Member who moved and seconded	No. of amendments tabled	No. of amendments carried	Motion of Thanks adopted on	Time Taken	President's Message reported on
23.2.2000	16.3.2000 17.4.2000 18.4.2000 25.4.2000	Shri Madan Lal Khurana Dr. Nitish Sengupta	993	Nil	25.4.2000	H-M 11-21	4.5.2000

## 15. PRIVILEGE MATTER

Brief Subject	Name of the member who raised the matter	Date on which matter brought before the House	Time Taken H-M	Decision of Chair/ House
Question of privilege against Shri Sundeep Maheshwari, Executive Director, Enbee Plantations for having cast aspersions on him in a	Shri Kirit Somaiya	12.5.2000	0-01	On 12.5.2000 Hon'ble Speaker made an observation in the House that he had decided to treat the matter as closed in view of unqualified apology tendered

press- interview as reported in Lok Satta				by Shri Sundeep Maheshwari to the member.
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## 16. QUESTIONS

### (I) STARRED QUESTIONS

(a) Number of Questions put down in Question Lists for oral answers  
- 740\*

(b) Number of Questions orally answered - 97

### (II) SHORT NOTICE QUESTIONS

(a) Number of Questions put down in Short Notice Question List -  
2

(b) Number of Short Notice Questions orally answered - 2

### (III) UNSTARRED QUESTIONS

(a) Number of Questions put down in Question Lists for written  
answers - 8061

(b) Number of Questions for which written answers were laid on the  
Table  
including those put down for oral answers but not reached for oral  
answers - 8704

(IV) HALF-AN-HOUR discussion arising out of answers to questions  
during the Third  
Session of Thirteenth Lok Sabha

Sl No.	Brief Subject	Name of Members who got priority in the ballot to raise the discussion	Date of Discussion	Ministry/ Deptt.	Time Taken H-M
1.	Modernisation of Police Force	Smt. Shyama Singh	5.5.2000	Home Affairs	0-40

2.	MPLADS	Shri Suresh Kurup	10.5.2000	Planning	1-45
3.	Non-Alignment	Shri R.L. Bhatia	15.5.2000	External Affairs	0-28

\* Including 1 Question withdrawn by Member.

## 17. RESIGNATION OF MEMBER

Name of Member	State	Constituency	Date on which accepted by Speaker	Remarks
Shri Naveen Patnaik	Orissa	Aska	8.3.2000	Resigned on 4.3.2000 consequent upon his election to Orissa Legislative Assembly. Announcement was made in the House on 9.3.2000



## 18 RESOLUTIONS

### (i) Government Resolutions

Sl No.	Brief Subject	Name of Member who moved	Date of moving and discussion	Time Taken H-M	Ministry/ Department concerned	Remarks
1.	That this House approved the recommendations made in Paragraphs 40, 41,42, 43, 44, 45 and 47 contained in the Third Report of the Railway Convention Committee, 1998 appointed to review the rate of dividend payable by the Railway Undertaking to General Revenues etc., which was presented to Lok Sabha on 21st April, 1999.	Shri Bangaru Laxman	12.5.2000	0-02	Railways	Adopted
2.	That this House approves the proposal of the Government to reject the Award given on 21.2.83 by the Board of Arbitration in CA Reference No. 9(a) of 1980 in respect of reduction of working hours of the operative offices of the Department of Posts and Telecommunications in terms of Para 21 of the Scheme for Joint Consultative Machinery and Compulsory Arbitration, as the implementation of the Award involves total expenditure of approx. Rs. 250 crores per annum thereafter for both the Departments which will adversely affect the national economy and will also have implication on similarly placed employees in other	Shri Ram Vilas Paswan	16.5.2000	1-08	Communications	Adopted

Central Government Departments.					
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### (ii) Statutory Resolutions

Sl No.	Subject	Article/Section of the Constitution	Name of Member who moved	Date of moving and discussion	Time Taken H-M	Ministry/ Department concerned	Remarks
1.	Approval of Notification No. 12/2000 Customs dated 9.2.2000 [G.S.R. 101(E) dated 9.2.2000] which sought to amend the First Schedule to the Customs Tariff Act, 1975 so as to enhance the rate of customs duty applicable to goods under sub-heading Nos. 1701.11, 1701.12, 1701.91 and 1701.99 from "40% to 60%".	Sub-Section (2) of Section 8A of the Customs Tariff Act, 1975	Shri Yashwant Sinha	9.3.2000	0-20	Finance	Adopted
2.	*Disapproval of the Telecom Regulatory Authority of India (Amendment) Ordinance, 2000 (No. 2 of 2000) Promulgated by the President on 24 January, 2000.	Article 123	Shri Basudeb Acharia	13.3.2000	3-02	Communications	Negatived
3.	@Disapproval of the Recovery of Debts Due of Banks and	Article 123	Shri Varkala Radhakrishnan	13.3.2000	2-21	Finance	Withdrawn

Financial Institutions (Amendment) Ordinance, 2000 (No. 1 of 2000) promulgated by the President on 17 January, 2000						
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\* Discussion together with the motion for consideration of the Telecom Regulatory Authority of India (Amendment) Bill, 2000.

@ Discussed together with the motion for consideration of the Recovery of Debts due to Banks and Financial Institutions (Amendment) Bill, 2000.

### (iii) Private Members' Resolutions

Sl. No.	Brief Subject	Name of Member who moved	Date of moving and discussion	Time Taken H-M	Ministry/ Department concerned	Remarks
1.	Board for development of hilly regions.	Shri Maheshwar Singh	10.12.1999 (Second Session) 16.3.2000 28.4.2000	4-03		Withdrawn
2.	Utilisation of funds by the States	Shri Ramanand Singh	28.4.2000 12.5.2000	3-40		Withdrawn
3.	Participation of Gram Sabha in poverty alleviation programmes.	Dr. Raghuvansh Prasad Singh	12.5.2000	0-11		Discussion not concluded

## 19. SHORT DURATION DISCUSSIONS (RULE 193)

Sl No.	Subject	Under Rule	Name of Member who raised the discussion	Date(s) of discussion	Time Taken H-M	Ministry/ Department concerned	Remarks
1.	Decision of some State Governments to allow Government employees to participate in the activities of RSS	193	Shri Kirit Somaiya	28.2.2000	0-05	Home Affairs	Part-discussed
2.	Drought situations prevailing in various parts of the country	193	Prof. Rasa Singh Rawat	24.4.2000	6-14	Agriculture	Discussion concluded
3.	Rise in prices of essential commodities	193	Shri Basudeb Acharia	27.4.2000	8-50	Consumer Affairs and Public Distribution	Discussion concluded
4.	Statement made by the Minister of External Affairs on hijacking of Indian Airlines Plan, IC-814	193	Shri Vilas Muttemwar	10.5.2000	2-08	External Affairs	Part discussed

## DISCUSSIONS ON MATTERS OF URGENT PUBLIC IMPORTANCE FOR SHORT DURATION UNDER RULE 193

### SUMMARY

No. of notices received - 189

No. of discussions admitted - 6

No. of discussions held - 4

No. of discussions remained Part-discussed - 2

Total time taken - 17 hours and 17 minutes

## 20. SPEAKER/DEPUTY SPEAKER/CHAIRMAN ANNOUNCEMENTS/OBSERVATIONS/REFERENCES/ RULINGS

Sl No.	Subject	By whom	Date
1.	Reference regarding birth centenary of Shri Balwant Singh Mehta, a member of Constituent Assembly and First Lok Sabha	The Speaker	24.2.2000
2.	Valedictory Reference on the conclusion of Third Session of Thirteenth Lok Sabha.	Smt. Sonia Gandhi, Shri Somnath Chatterjee, the Prime Minister and the Speaker	17.5.2000

## 21. STATEMENTS

### (I) Statements Made/Laid by Ministers under Rule 372

Sl No.	Brief Subject	Name of Minister	Date	Time Taken H-M
1.	Government Business for the week commencing 28.2.2000	Shri Pramod Mahajan	25.2.2000	0-02
2.	Situation arising out of Lawyers' Strike on 24.2.2000	Shri Ram Jethmalani	25.2.2000	0-05
3.	@Government Business of the week commencing 6.3.2000	Shri Pramod Mahajan	03.03.2000	0-02
4.	Government Business for the week commencing 13.3.2000	Shri Pramod Mahajan	10.3.2000	0-02
5.	Hijacking of IC-814	Shri Ajit Panja	13.3.2000	0-03
6.	Suspension of operations against Bodo Liberation Tigers	Shri L.K. Advani	15.3.2000	0-03
7.	Prime Minister's recent visit to Mauritius	Shri Atal Bihari Vajpayee	16.3.2000	0-04
8.	Incident of Cast violence in Kolar District (Karnataka) on 11.3.2000	Shri L.K. Advani	16.3.2000	0-02
9.	*Increase in prices of certain petroleum products with effect from mid-night 22nd-23rd March, 2000	Shri Ram Naik	17.4.2000	0-48
10.	Successful launching of INSAT-3B	Smt. Vasundhara Raje	19.4.2000	0-03
11.	**Match fixing in cricket	Shri Sukhdev Singh Dhindsa	20.4.2000	0-51
12.	Government Business for the week commencing 24.4.2000	Shri Pramod Mahajan	20.4.2000	0-02
13.	Price policy for Copra for 2000 season and Raw Jute for 2000-2001 season	Shri Sundar Lal Patwa	25.4.2000	0-02
14.	Match fixing in cricket	Shri Sukhdev Singh Dhindsa	28.4.2000	0-02
15.	Government business for the week commencing 2.5.2000	Shri Pramod Mahajan	28.4.2000	0-02
16.	Fire accident at Ammunition Depot, Bharatpur on 28.4.2000	Shri George Fernandes	02.05.2000	0-02

17.	Situation in Sri Lanka	Shri Jaswant Singh	04.05.2000	0-04
18.	Government Business for the week commencing 08.5.2000	Shri Pramod Mahajan	05.05.2000	0-02
19.	Incident involving death of members of the Scheduled Caste in two district of Uttar Pradesh	Shri L.K. Advani	09.05.2000	0-08
20.	Non-proliferation Treaty Review Conference	Shri Jaswant Singh	09.05.2000	0-04
21.	Government business of the remaining part of the current session	Shri Pramod Mahajan	12.5.2000	0-02
22.	Setting up of an Additional Principal Bench of Company Law Board at Chennai	Shri Ram Jethmalani	16.5.2000	0-03
23.	Company Law Settlement Scheme, 2000	Shri Ram Jethmalani	16.5.2000	0-04

@ Laid on the Table a copy of the statement in Hindi and English versions.

\* Clarificatory questions were asked.

\*\* Clarificatory questions were asked and the Minister also Laid on the Table a copy of Y.V. Chandrachud Committee report (English Version)

## (ii) Matters under rule 377

Position regarding receipt of replies from Ministries concerned during Thirteenth Lok Sabha as on 13.7.2000

	Total number of matters raised	No. of replies sent to members by Ministers and copies endorsed to Lok Sabha Sect.	Percentage of replies sent to members by the Ministers
First Session (20.10.1999 to 29.10.1999)	49	42	85.71
Second Session (29.11.1999 to 23.12.1999)	174	121	69.54

Third Session (23.2.2000 to 17.5.2000)	225	103	45.78
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**(iii) Statement showing the time spent on disorderly scenes/Interruptions in the house during Third Session of Thirteenth Lok Sabha**

Date	Time spent on interruptions H-M	Time lost due to adjournment of the house following interruptions H-M	Remarks
24.2.2000	0-12	5-41	Interruptions started at 11A.M. and continued upto 11.11 AM. Lok Sabha adjourned at 11.12 AM and re-assembled at 2 PM. Amidst interruptions papers etc. were laid on the Table and Lok Sabha adjourned for the day at 2.07 PM.
28.2.2000	0-18	5-24	Interruptions started at 11.02 AM and continued upto 11.19 AM Lok Sabha adjourned at 11.20 AM to reassemble at 2 PM. Amidst interruptions papers, etc. were laid on the Table. Lok Sabha adjourned at 14.10 PM to meet at 4 PM. Amidst interruptions some business was transacted. Lok Sabha adjourned at 4.06 PM for the day.
29.2.2000	0-12	1-41	Interruptions started at 11.03 AM and continued upto 11.14 AM Lok Sabha adjourned at 11.15 AM and reassembled at 12 Noon. Amidst interruptions papers



			ect. were laid on the Table and Lok Sabha adjourned at 12.04 AM to meet again at 2 P.M.
1.3.2000	0-14	5-37	Interruptions started at 11.03 AM and continued upto 11.07 AM. Lok Sabha adjourned at 11.08 AM to meet again at 2 PM. Interruptions continued upto 14.08 PM and at 14.09 PM papers were laid on the Table. House was adjourned at 14.15 PM for the day.
2.3.2000	0-23	5-28	Interruptions started at 11 AM and continued upto 11.22 AM. Lok Sabha adjourned at 11.23 AM to meet at 2 PM. Interruptions again started at 2 PM and amidst interruptions some papers were laid. Lok Sabha adjourned at 14.09 PM for the day.
3.3.2000	0-17	5-27	Interruptions started at 11.03 AM and continued upto 11.19 AM. At 11.20 A.M Lok Sabha adjourned to reassemble at 3.20 P.M.. Amidst interruptions papers ect. were laid on the Table and Lok Sabha adjourned at 3.33 PM for the day
7.3.2000	0-05	5-55	Interruptions started at 11 AM and continued upto 11.04 AM. Lok Sabha adjourned at 11.05 AM for the day
8.3.2000	0-38	4-09	Interruptions started at 11 AM and continued upto 11.28 AM. Lok Sabha adjourned at 11.29 AM to meet again at 2 PM. Interruptions again started at 3.13 PM and continued upto 3.21 PM. Lok Sabha adjourned at 3.22 PM for the day.
9.3.2000	0-34	5-01	Interruptions started at 11AM and continued upto 11.03 AM. Lok Sabha adjourned at 11.04 AM to meet again at 12 Noon. Interruptions again started at 12.25 PM and continued upto 12.29 PM. Lok Sabha adjourned at 12.30 PM to

			meet again at 2 PM. Interruptions continued upto 2.24 PM. Lok Sabha adjourned for the day at 2.25 PM
10.3.2000	0-28	5-16	Interruptions started at 11AM and continued upto 11.06 AM Lok Sabha adjourned at 11.07 AM to meet again at 2 PM. Interruption again started at 2.16 PM and continued upto 2.36 PM Lok Sabha adjourned at 2.37 PM for the day.
27.4.2000	-	0-45	Due to interruptions Lok Sabha adjourned at 12.15 PM to meet at 2 PM
08.05.2000	0-9	1-49	Interruptions started at 11.02 AM and continued upto 11.10 AM Lok Sabha adjourned at 11.11 AM to meet at 2 PM.
11.5.2000	0-11	5-46	Interruptions started at 11AM and continued upto 11.07 AM. Lok Sabha adjourned at 11.08 AM to meet at 2 PM Amidst interruptions papers etc. were laid on the Table and Lok Sabha adjourned at 2.03 PM to meet at 4.30 PM. Interruptions continued and Lok Sabha adjourned at 4.33 PM. for the day.
17.5.2000	0-6	1-06	Interruptions started at 3.18 PM and continued up to 3.21 PM Lok Sabha adjourned at 3.22 PM to meet at 4 PM. Interruptions again started and Lok Sabha adjourned at 4.02 PM to meet at 5.30 PM.
Total	3-47	59-05	

Time calculated on the basis of normal time of the House i.e. from 11 AM to 1 PM and 2 PM to 7 PM

**(iv) Statement indicating matters raised after question hour and before taking up of the listed business and the time taken thereon during Third Session of Thirteenth Lok Sabha**

Date	Number of matters raised	Number of members who spoke	Time taken H-M
23.2.2000 to 10.3.2000	Nil	Nil	Nil
13.3.2000	12	17	1-15
14.3.2000	27	27	1-17
15.3.2000	4	8	0-27
16.3.2000	13	23	1-09
17.4.2000	9	22	1-57
18.4.2000	20	28	1-31
19.4.2000	2	11	0-48
20.4.2000	1	20	0-50
24.4.2000	5	11	0-57
25.4.2000	Nil	Nil	Nil
26.4.2000	33	41	1-48
27.4.2000	1	2	0-11
28.4.2000	24	24	1-09
2.5.2000	13	14	0-50
3.5.2000	11	14	0-54
4.5.2000	38	40	1-43
5.5.2000	19	19	1-10
8.5.2000	1	3	0-27
9.5.2000	5	9	0-44
10.5.2000	2	4	0-5
11.5.2000	Nil	Nil	Nil
12.5.2000	1	1	0-5
15.5.2000	33	33	1-07
16.5.2000	7	7	0-16

17.5.2000	18	24	0-44
Total	299	402	21-24

## 22. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS TRANSACTED DURING THE THIRD SESSION OF THIRTEENTH LOK SABHA

Business	Time Taken H-M	% of the total time taken
ADJOURNMENT MOTION	1-29	0-70
BILLS-	43-29	20.89
(a) Government Bills	7-09	3.41
(b) Private Member's Bill		
BUDGETS-	17-38	8.41
(a) Railway Budget	30-45	14.67
(b) General Budget		
CALLING ATTENTION NOTICES	2-26	1.16
DISCUSSIONS-	2-53	1.37
(a) Half-an-hour Discussions (Rule 55)	17-17	8.24
(b) Short Duration Discussions (Rule 193)		
MATTERS OF URGENT PUBLIC IMPORTANCE RAISED AFTER THE QUESTION HOUR	21-25	10.21
MATTERS UNDER RULE 377	4-27	2.12
MOTIONS-	0-02	-
Motions under rule 388		
PRESIDENT ADDRESS	11-21	5.43
QUESTIONS	23-02	10.99
RESOLUTIONS-	0-04	-
(a) Government Resolutions	*	
(b) Statutory Resolutions	7-26	3.54
(c) Private Member's Resolutions		
STATEMENTS (RULE 372)	2-49	1.37
OTHER MATTERS such as Paper Laid on	15-52	7.49

the Table, Obituary References, Question of Privileges, Points of Order, Personal Explanations, etc.		
Total	209- 34	100.0

**\*Joint discussion took place on certain Statutory Resolutions [Vide Statement No. 18(ii) Sl. nos. 2 and 3] and Motion for Consideration of connected Government Bills [Vide Statement No. 3(i) Sl. Nos. 10 and 9]. Time taken on Joint discussion has been shown under Government Bills.**